

NATIONAL COMPANY LAW APPELLATE TRIBUNAL,

NEW DELHI

COMPANY APPEAL (AT) No.98 of 2019

In the matter of:

Ad2Pro Global Creative Solutions Pvt Ltd

Appellant

Vs

Regional Director (SER) MCA & Ors

Respondent

With

COMPANY APPEAL (AT) No.99 of 2019

In the matter of:

Ad2Pro Media Solutions Pvt Ltd

Appellant

Vs

Regional Director (SER) MCA & Ors

Respondent

Mr. Abhinav Vashisht, Sr.Advocate, Ms Priya Singh, Ms Akshita Sachdeva, Mr. Nishant Singh, Ms Vaishnavi Rao, Mr Nikhil Bhat, Mr. Kshitij Parashar, Advocates for appellant.

Mr Piyush Goyal, Advocate for Respondent.

ORDER

04.09.2019- Heard learned counsel for the parties. Hearing concluded.

Judgement reserved.

2. Written submissions not exceeding three pages may be filed within one week.

(Justice Bansi Lal Bhat)
Member (Judicial)

(Balvinder Singh)
Member (Technical)

Bm/nn